

< ITEM NO.4

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. 16-18/2014 in Civil Appeal

No(s). 9142-9144/2010

RAM SIROMANI TRIPATHI AND ORS.

Appellant(s)

VERSUS

STATE OF U.P. AND ORS.

Respondent(s)

(for early hearing and office report)

Date : 01/05/2015 These applications were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s)

Dr. Vinod Kumar Tewari, Adv.

Mr. K. L. Janjani, Adv.

For Respondent(s)

Mr. Ameet Singh, Adv.
Mr. Sandeep Singh, Adv.
Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, Adv.

Mr. Ravindra Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Tag with C.A.Nos.9165-9172 of 2010.

Application for early hearing is disposed of.

Signature Not Verified
(G.V.Ramana)
Digitally signed by

(Vinod Kulvi)

AR-cum-PS

Ramana Venkata Ganti
Date: 2015.05.01
17:07:31 IST

Asstt.Registrar

Reason: